

**DIVISION BENCH**

**ITEM NO.2 & 3**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 12<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

**ITEM NO.2- CP (IB) No.22/ALD/2024**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S GURPAL SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)</b>
<b>UNDER SECTION</b>	<b>95 IBC</b>

**ITEM NO.3- CP (IB) No.23/ALD/2024**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S GURMIT SINGH MANN (PERSONAL GUARANTOR OF M/S SIMBHAOLI SUGARS LIMITED)</b>
<b>UNDER SECTION</b>	<b>95 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Sandeep Arora, Adv. : *For the Financial Creditor/ SBI*

Ms. Varsha Banerjee, Adv. : *For the Personal Guarantor  
(in item no.2)*

Ms. Prachi Johri alongwith : *For the Personal Guarantor*  
Sh. Abhijit Chatterjee, Adv. : *(in item no.3)*

**ORDER**

Ld. Counsels representing the parties are present through VC.

- 1.** At the request of Ld. Counsel, Sh. Sandeep Arora representing the Financial Creditor, the matter is adjourned for further hearing on 19<sup>th</sup> July, 2024, to come up higher on the Board.
- 2.** The photocopy of this order be placed on record in both the connected matters.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**12<sup>th</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**